

shall be released on bail on furnishing bail bond of Rs.20,000/- (Rupees Twenty thousand) with two sureties of the like amount each to the satisfaction of the learned Judicial Magistrate, Dhanbad in connection with Barwadda P.S. Case No. 35/2019 with the condition that the petitioner will cooperate with the investigation of the case and appear before the Investigating Officer as and when noticed by him and will furnish her mobile number and a copy of her Aadhar Card in the court below with the undertaking that she will not change her mobile number and also she will not annoy or disturb the informant in any manner during the pendency of the case, subject to the conditions as laid down under Section 438(2) Cr.P.C.

(Rajesh Shankar, J.)

Manish